

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CA(CAA) No.368/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>st</sup> September 2017, 10.30 A.M

Name of the Company	Akshara Estates Pvt Ltd & Ors		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Mr. Satadeep Bhattacharya, Adv
- 2) Ms. Swati Aganwal, Adv
- 3) Ms. Natasha Roy, Adv

For the  
Applicant  
Company's  
21/9/17


S.No.30 – CA (CAA) No.368/KB/2017 – Akshara Estates Pvt. Ltd. &  
Ors.

**ORDER**

Ld. Counsel for the petitioner is present.

The case is adjourned.

Listed on 31<sup>st</sup> October 2017.

  
(Jirfan K.R.)  
Member (J)

  
(Vijai Pratap Singh)  
Member (J)